Annexure-1

Name of the corporate debtor: U R SINTER PRIVATE LIMITED; Date of commencement of CIRP: 04.01.2023; List of creditors as on: 18.01.2023

In accordance with Section 25(2) (e), IBC ,2016

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Γ		creditor	Details of claim received		Details of claim admitted						Amount	Amount of			
	Sl. No		Date of receipt	Amount claimed	Amount o claim admitted	f Nature of claim	Amount covered by security interest	Amount covered by guarantee	related	% of voting share in CoC	of continge nt claim	any mutual dues, that may be set- off	claim not	Amount of claim under verification	Remarks, if any
	±	-	-	-	-	H	_	-	-	-	-	-	-	-	-

